

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1227
ANSWERED ON:30.11.2005
REPRESENTATION OF SCs/ STs/OBCs
Athawale Shri Ramdas

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of IAS, IPS and IFS Officers belonging to Scheduled Castes/Scheduled Tribes and Other Backward Classes as on date;
- (b) whether they have not been given due representation in these services as per their population; and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (c): The information received from the respective cadre controlling authorities is as below:

| IAS as on | IPS as on | IFSas on |
|------------|-----------|-----------|
| 24.11.2005 | 1.9.2005 | 1.11.2005 |

| | | | |
|------|-----|-----|-----|
| SCs | 547 | 311 | 302 |
| STs | 312 | 158 | 197 |
| OBCs | 222 | 142 | 85 |

The recruitment to the IAS, IPS and IFS is made through the UPSC and reservation in these services are provided as per Central Government guidelines applicable to All India Services.